

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

O.A. NO. 660/94

New Delhi this the 20th day of May, 1994.

Shri S.R. Adige, Member(A).

Dr. B.B. Misra,  
R/o No. 2, Mata Sundari Lane,  
New Delhi. ...Petitioner.

By Advocate Shri Rishi Prakash.

Versus

1. Dean, Maulana Azad Medical College,  
Govt. of N.C.T. of Delhi,  
Bahadur Shah Zaffar Marg,  
New Delhi.
2. Govt. of N.C.T. of Delhi,  
through Chief Secretary,  
5, Sham Nath Marg,  
Delhi.
3. Union of India,  
through The Secretary,  
Ministry of Health & Family Welfare,  
New Delhi. ...Respondents.

By Advocate Shri P.H. Ramchandani, Sr. Counsel.

ORDER(ORAL)

Shri S.R. Adige.

Shri Rishi Prakash, learned counsel for the petitioner, states in the presence of the petitioner that he seeks to withdraw this application. This application is, therefore, dismissed as withdrawn.

*Adige,*  
(S.R. Adige)  
Member(A)

'SRD'